

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

STARRED QUESTION NO:483  
ANSWERED ON:12.08.2014  
PROJECTS UNDER BADP  
Jaiswal Dr. Sanjay

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) the details of the ongoing schemes/projects under the Border Area Development Programme (BADP) in the country;
- (b) the funds allocated/released/utilized under the said Programme during each of the last three years and the current year, State-wise;
- (c) whether cases of alleged irregularities in the implementation and utilization of funds under these schemes/projects in the States particularly from East Champaran of Bihar have been received;
- (d) if so, the details thereof and the action taken against the offenders; and
- (e) the mechanism in place to monitor the quality of work undertaken under BADP?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJU)

(a) to (e): A statement is laid on the table of the House.

STATEMENT IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 483 FOR ANSWER 12.8.2014

(a) : The ongoing schemes/projects under the Border Area Development Programme (BADP) are relating to

- (i) Road infrastructure,
- (ii) Education,
- (iii) Health
- (iv) Agriculture & allied sectors,
- (v) Social Sector etc. as per Annual Action Plan furnished by the State Governments.

(b): A statement showing the funds allocated, released and utilized by the State Governments under the BADP during each of the last three years and the current year, State-wise is enclosed.

(c) & (d): Yes Madam, a complaint was received on 12th March, 2012 from the Hon'ble MP regarding the misuse of BADP funds in Raxaul block, District East Champaran (Bihar) for construction of a road from NH 28 Nahar Chowk via KCTC College to Laxminagar Naika Tola. As per the guidelines of the BADP, since the preparation of Annual Action Plan and the execution of the schemes/projects is primarily the responsibility of the State Government, the complaint was forwarded to Govt. of Bihar for an appropriate action. Accordingly, the State Government held an enquiry and submitted its report on 10.01.2014 to the Secretary, Rural Works Department Bihar. The Action Taken Report of Rural Works Department, Bihar is awaited.

(e) The BADP guidelines, 2009 envisage that the State Governments shall develop an institutional system for inspections of the BADP schemes/projects and submit reports to the Department of Border Management, Ministry of Home Affairs. Further, each border block should be assigned to a high-ranking State Government Nodal Officer who should regularly visit the block and take responsibility for BADP schemes and that a quarterly report should be sent to the Ministry of Home Affairs

indicating the number of inspections conducted and highlighting the important achievements/ lacunae pointed out in the report of the inspecting officers. Third Party Inspection's are also to be commissioned by the States for an independent feedback on the quality of work and other relevant issues. An appropriate 'Social Audit System' should also be put in place by the State Governments.

The guidelines of the BADP have further been amended in February, 2014 and District Level Committees under the chairmanship of District Collector have been made responsible for planning, implementation and monitoring of the BADP works including their quality and submit a report on quarterly basis to the State Government for onward submission to the Ministry of Home Affairs along with the photos of the works/schemes.